

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/908/2021

This the 01st day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Bodh Raj, S/o Sh. Faqir Chand, R/o Village Palora, Tehsil Rajpura District Samba-184141, Age:- 52 years.
2. Gulshan Kumar, S/o Des Raj, R/o Village Taryal, Tehsil Ghagwal District Samba-184141.
3. Khem Raj, S/o Charan Dass, R/o Village Sanoora , Tehsil Rajpura, District Samba-184141, Age:- 57 years.
4. Bishan Dass, S/o Sain Dass, R/o Village Harsath, Tehsil Ghagwal, District Samba-184141, Age:- 59 years.
5. Mohan Sharma, S/o Munshi Ram, R/o Village Harsath, Tehsil Ghagwal, District Samba-184141, Age:- 58 years.

.....Applicants

(Advocate:- Mr. Kapil Gupta)

Versus

1. U.T. of Jammu and Kashmir through Commissioner-cum-Secretary to Government, Jal Shakti (PHE) Department, Civil Secretariat, At present at Jammu-180001.
2. Chief Engineer, Public Health Engineering Department, jammu-180001.
3. Executive Engineer, Public Health Engineering Division, Samba-184121.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that the respondents intend to recover the excess of pay allegedly withdrawn by the applicant and as per impugned order dated 30.06.2020 it has been directed that the process be initiated to recover the excess amount drawn by the officials, if any.



2. Learned counsel for the applicants further submits that the O.A. can be disposed of by directing the respondents to issue a show cause notice to applicant before effecting recovery of alleged excess amount.
3. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with direction to respondents that before recovering the excess amount drawn by the applicants, if any, notice would be served upon the applicants seeking their explanation regarding alleged excess amount.
4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun...